

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

| Item | TELANGANA | | | | TRIPURA | | | |
|--|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2023-24 (Accounts) | 2024-25 (Budget Estimates) | 2024-25 (Revised Estimates) | 2025-26 (Budget Estimates) | 2023-24 (Accounts) | 2024-25 (Budget Estimates) | 2024-25 (Revised Estimates) | 2025-26 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 2,40,46,603.5 | 1,62,48,317.0 | 1,57,41,168.5 | 1,66,83,372.1 | 44,21,819.6 | 6,32,149.0 | 7,43,060.5 | 7,71,660.7 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 59,19,864.5 | 69,57,248.5 | 64,50,100.0 | 74,64,592.5 | 1,75,424.2 | 3,68,644.0 | 5,03,286.0 | 5,02,773.0 |
| I. Internal Debt (1 to 8) | 1,48,62,571.4 | 58,21,248.5 | 58,04,000.0 | 65,63,900.0 | 70,322.4 | 2,30,000.0 | 2,02,600.0 | 2,52,175.0 |
| 1. Market Loans | 49,61,800.4 | 57,11,248.5 | 56,94,000.0 | 64,53,900.0 | — | 1,60,000.0 | 1,25,500.0 | 1,22,500.0 |
| 2. Loans from LIC | — | — | — | — | — | — | — | — |
| 3. Loans from National Bank for Agriculture and Rural Development | 91,022.5 | 1,00,000.0 | 1,00,000.0 | 1,00,000.0 | 70,322.4 | 65,000.0 | 65,000.0 | 1,09,775.0 |
| 4. Loans from SBI and other Banks | — | — | — | — | — | — | — | — |
| 5. Loans from National Co-operative Development Corporation | — | — | — | — | — | 200.0 | — | — |
| 6. WMA from RBI | 98,09,748.5 | 10,000.0 | 10,000.0 | 10,000.0 | — | — | — | — |
| 7. Special Securities issued to NSSF | — | — | — | — | — | — | — | — |
| 8. Others (including 106)@ | — | — | — | — | — | 4,800.0 | 12,100.0 | 19,900.0 |
| II. Loans and Advances from the Centre (1 to 6) | 1,94,833.8 | 3,90,000.0 | 2,50,000.0 | 4,00,000.0 | 69,746.3 | 96,144.0 | 2,59,586.0 | 2,07,198.0 |
| 1. State Plan Schemes | — | — | — | — | — | — | — | — |
| 2. Central Plan Schemes | — | — | — | — | — | — | — | — |
| 3. Centrally Sponsored Schemes | — | — | — | — | — | — | — | — |
| 4. Non-Plan Loans | — | — | — | — | — | — | — | — |
| 5. Loans for Special Schemes | — | — | — | — | — | — | — | — |
| 6. Other Loans for States/Union Territories with legislature schemes | 1,94,833.8 | 3,90,000.0 | 2,50,000.0 | 4,00,000.0 | 69,746.3 | 96,144.0 | 2,59,586.0 | 2,07,198.0 |
| III. Recovery of Loans and Advances (1 to 12) | 3,596.6 | 3,56,000.0 | 6,100.0 | 1,10,692.5 | 89.2 | 2,500.0 | 1,100.0 | 3,400.0 |
| 1. Housing | — | 685.0 | 685.0 | 715.0 | — | 1.5 | 1.6 | 1.6 |
| 2. Urban Development | — | 3,50,000.0 | 100.0 | 1,00,000.0 | — | — | — | — |
| 3. Crop Husbandry | — | — | — | — | — | — | — | — |
| 4. Food Storage and Warehousing | — | — | — | — | — | — | — | — |
| 5. Co-operation | — | 120.0 | 120.0 | 120.0 | 49.7 | 118.0 | 88.0 | 88.0 |
| 6. Minor Irrigation | — | — | — | — | — | — | — | — |
| 7. Power Projects | — | — | — | — | — | 2,300.0 | 900.0 | 3,200.0 |
| 8. Village and Small Industries | — | — | — | — | — | — | — | — |
| 9. Industries and Minerals | — | 337.0 | 337.0 | 337.0 | — | — | — | — |
| 10. Road Transport | — | — | — | — | — | — | — | — |
| 11. Government Servants, etc.+ | 3,596.6 | 4,856.0 | 4,856.0 | 9,518.5 | 39.5 | 80.5 | 110.4 | 110.4 |
| 12. Others** | — | 2.0 | 2.0 | 2.0 | — | — | — | — |
| IV. Inter-State Settlement | 13.5 | — | — | — | — | — | — | — |
| V. Contingency Fund | — | — | — | — | — | — | — | — |
| VI. State Provident Funds, etc. (1 + 2) | 3,46,822.1 | 3,18,083.2 | 3,18,083.2 | 4,16,194.3 | 1,82,720.5 | 1,96,600.0 | 1,86,400.0 | 1,89,850.0 |
| 1. State Provident Funds | 1,99,859.2 | 1,81,968.5 | 1,81,968.5 | 2,39,831.2 | 1,78,672.9 | 1,92,400.0 | 1,82,200.0 | 1,85,550.0 |
| 2. Others | 1,46,962.9 | 1,36,114.6 | 1,36,114.6 | 1,76,363.0 | 4,047.6 | 4,200.0 | 4,200.0 | 4,300.0 |
| VII. Reserve Funds (1 to 4) | 2,36,877.8 | 1,62,318.4 | 1,62,318.4 | 2,84,253.4 | 67,657.3 | 62,700.0 | 50,972.5 | 67,048.0 |
| 1. Depreciation/Renewal Reserve Funds | — | — | — | — | — | — | — | — |
| 2. Sinking Funds | 1,15,890.8 | 83,783.5 | 83,783.5 | 1,39,069.0 | 17,202.2 | 10,000.0 | 10,171.5 | 10,000.0 |
| 3. Famine Relief Fund | — | — | — | — | — | — | — | — |
| 4. Others | 1,20,987.0 | 78,534.9 | 78,534.9 | 1,45,184.4 | 50,455.1 | 52,700.0 | 40,801.1 | 57,048.0 |
| VIII. Deposits and Advances (1 to 4) | 74,21,814.3 | 92,00,667.0 | 92,00,667.0 | 89,08,331.9 | 45,977.6 | 35,700.0 | 42,200.0 | 51,773.7 |
| 1. Civil Deposits | 48,89,830.9 | 54,47,580.3 | 54,47,580.3 | 58,68,078.9 | 37,233.1 | 28,200.0 | 29,500.0 | 25,890.0 |
| 2. Deposits of Local Funds | 15,46,391.0 | 18,49,144.1 | 18,49,144.1 | 18,55,723.0 | — | — | — | — |
| 3. Civil Advances | 1.6 | 1.0 | 1.0 | 1.9 | — | — | — | — |
| 4. Others | 9,85,590.8 | 19,03,941.7 | 19,03,941.7 | 11,84,528.1 | 8,744.5 | 7,500.0 | 12,700.0 | 25,883.7 |
| IX. Suspense and Miscellaneous (1 to 4) | 9,72,121.3 | — | — | — | 39,85,345.5 | 8,505.0 | 202.0 | 216.0 |
| 1. Suspense | 2,97,620.0 | — | — | — | 2,569.6 | 8,505.0 | 202.0 | 216.0 |
| 2. Cash Balance Investment Accounts | 6,72,012.7 | — | — | — | 39,82,775.9 | — | — | — |
| 3. Deposits with RBI | — | — | — | — | — | — | — | — |
| 4. Others | 2,488.6 | — | — | — | — | — | — | — |
| X. Appropriation to Contingency Fund | — | — | — | — | — | — | — | — |
| XI. Miscellaneous Capital Receipts | — | — | — | — | — | — | — | — |
| XII. Remittances | 7,952.8 | — | — | — | -39.1 | — | — | — |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

| Item | UTTARAKHAND | | | | UTTAR PRADESH | | | |
|--|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2023-24 (Accounts) | 2024-25 (Budget Estimates) | 2024-25 (Revised Estimates) | 2025-26 (Budget Estimates) | 2023-24 (Accounts) | 2024-25 (Budget Estimates) | 2024-25 (Revised Estimates) | 2025-26 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 1,10,25,235.4 | 39,95,280.7 | 38,82,575.0 | 50,30,280.8 | 29,78,52,210.3 | 5,89,16,629.1 | 5,81,39,139.1 | 6,21,44,416.0 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 10,64,397.1 | 14,12,447.9 | 13,85,928.3 | 19,62,447.9 | 1,27,92,172.6 | 1,10,03,392.2 | 1,10,03,142.4 | 1,10,05,172.2 |
| I. Internal Debt (1 to 8) | 26,78,199.1 | 26,26,000.0 | 26,60,000.0 | 36,75,000.0 | 1,00,90,000.0 | 89,69,379.0 | 79,69,379.0 | 90,17,929.0 |
| 1. Market Loans | 6,30,000.0 | 10,00,000.0 | 10,70,000.0 | 16,00,000.0 | 97,65,000.0 | 76,15,000.0 | 76,15,000.0 | 77,15,000.0 |
| 2. Loans from LIC | — | — | — | — | — | — | — | — |
| 3. Loans from National Bank for Agriculture and Rural Development | 84,548.4 | 90,000.0 | 90,000.0 | 1,00,000.0 | 3,25,000.0 | 3,50,000.0 | 3,50,000.0 | 3,00,000.0 |
| 4. Loans from SBI and other Banks | — | 25,000.0 | — | 0.0 | — | — | — | — |
| 5. Loans from National Co-operative Development Corporation | 10,979.9 | 11,000.0 | 0.0 | 0.0 | — | 4,300.0 | 4,300.0 | 2,850.0 |
| 6. WMA from RBI | 19,52,670.8 | 15,00,000.0 | 15,00,000.0 | 19,50,000.0 | — | 10,00,000.0 | — | 10,00,000.0 |
| 7. Special Securities issued to NSSF | — | — | — | — | — | — | — | — |
| 8. Others (including 106)@ | — | — | 0.0 | 25,000.0 | — | 79.0 | 79.0 | 79.0 |
| II. Loans and Advances from the Centre (1 to 6) | 2,04,969.6 | 1,66,000.0 | 1,50,000.0 | 1,72,000.0 | 19,75,396.2 | 21,53,900.0 | 21,53,900.0 | 23,13,026.0 |
| 1. State Plan Schemes | — | 16,000.0 | 15,000.0 | 22,000.0 | — | — | — | — |
| 2. Central Plan Schemes | — | — | — | — | — | — | — | — |
| 3. Centrally Sponsored Schemes | — | — | — | — | — | 17,93,900.0 | 17,93,900.0 | 17,93,900.0 |
| 4. Non-Plan Loans | — | — | — | — | — | — | — | — |
| 5. Loans for Special Schemes | — | — | — | — | — | — | — | — |
| 6. Other Loans for States/Union Territories with legislature schemes | 2,04,969.6 | 1,50,000.0 | 1,35,000.0 | 1,50,000.0 | 19,75,396.2 | 3,60,000.0 | 3,60,000.0 | 5,19,126.0 |
| III. Recovery of Loans and Advances (1 to 12) | 1,581.8 | 2,421.3 | 2,428.3 | 2,421.3 | 1,83,443.9 | 3,29,863.0 | 3,29,863.0 | 3,24,217.0 |
| 1. Housing | — | — | — | — | — | — | — | — |
| 2. Urban Development | — | — | — | — | 0.0 | 7,865.0 | 7,865.0 | 8,295.0 |
| 3. Crop Husbandry | — | — | — | — | 1.8 | 692.0 | 692.0 | 875.0 |
| 4. Food Storage and Warehousing | — | — | — | — | 0.1 | 75.0 | 75.0 | 95.0 |
| 5. Co-operation | 103.0 | 448.5 | 455.5 | 448.5 | 2,116.8 | 4,830.0 | 4,830.0 | 9,655.0 |
| 6. Minor Irrigation | — | — | — | — | — | — | — | — |
| 7. Power Projects | 1,403.2 | 1,815.0 | 1,815.0 | 1,815.0 | — | 94,626.0 | 94,626.0 | — |
| 8. Village and Small Industries | — | 5.5 | 5.5 | 5.5 | 41.7 | 27.0 | 27.0 | 65.0 |
| 9. Industries and Minerals | — | — | — | — | 1,23,243.4 | 1,53,252.0 | 1,53,252.0 | 2,16,543.0 |
| 10. Road Transport | — | — | — | — | 494.5 | 1,500.0 | 1,500.0 | 2,293.0 |
| 11. Government Servants, etc.+ | 75.6 | 152.3 | 152.3 | 152.3 | 5,425.5 | 19,235.0 | 19,235.0 | 27,315.0 |
| 12. Others** | — | 0.0 | 0.0 | 0.0 | 52,120.0 | 47,761.0 | 47,761.0 | 59,081.0 |
| IV. Inter-State Settlement | — | — | — | — | — | — | — | — |
| V. Contingency Fund | 17,850.4 | 40,000.0 | 25,000.0 | 30,000.0 | 22,308.5 | 10,000.0 | 10,000.0 | 10,000.0 |
| VI. State Provident Funds, etc. (1 + 2) | 1,95,948.6 | 1,66,888.2 | 1,59,613.2 | 1,66,888.2 | 12,23,280.0 | 15,80,645.0 | 15,80,645.0 | 16,05,470.0 |
| 1. State Provident Funds | 1,91,757.9 | 1,62,576.2 | 1,58,200.0 | 1,62,576.2 | 11,83,720.0 | 15,16,145.0 | 15,16,145.0 | 15,37,970.0 |
| 2. Others | 4,190.6 | 4,312.0 | 1,413.2 | 4,312.0 | 39,560.1 | 64,500.0 | 64,500.0 | 67,500.0 |
| VII. Reserve Funds (1 to 4) | 1,56,946.8 | 1,75,470.6 | 1,37,710.1 | 1,75,470.6 | 11,91,157.7 | 12,15,051.0 | 14,37,561.0 | 22,57,822.9 |
| 1. Depreciation/Renewal Reserve Funds | — | — | — | — | — | 4,000.0 | 4,000.0 | 4,000.0 |
| 2. Sinking Funds | 10,000.0 | 33,000.0 | 21,500.0 | 33,000.0 | 1,50,000.0 | 2,50,000.0 | 4,50,000.0 | 13,00,000.0 |
| 3. Famine Relief Fund | — | — | — | — | — | — | — | — |
| 4. Others | 1,46,946.8 | 1,42,470.6 | 1,16,210.1 | 1,42,470.6 | 10,41,157.7 | 9,61,051.0 | 9,83,561.0 | 9,53,822.9 |
| VIII. Deposits and Advances (1 to 4) | 6,21,272.8 | 4,89,390.7 | 3,07,589.8 | 4,89,390.7 | 40,37,802.4 | 25,41,675.1 | 25,41,675.1 | 28,91,800.1 |
| 1. Civil Deposits | 2,37,795.3 | 2,39,790.6 | 2,19,241.1 | 2,39,790.6 | 23,65,985.5 | 9,91,050.1 | 9,91,050.1 | 11,91,050.1 |
| 2. Deposits of Local Funds | 2,25,439.6 | 97,000.0 | 59,704.2 | 97,000.0 | 2,78,112.0 | 2,89,525.0 | 2,89,525.0 | 2,85,050.0 |
| 3. Civil Advances | — | 17,600.0 | 17,490.0 | 17,600.0 | 12,252.5 | — | — | — |
| 4. Others | 1,58,038.0 | 1,35,000.0 | 11,154.5 | 1,35,000.0 | 13,81,452.4 | 12,61,100.0 | 12,61,100.0 | 14,15,700.0 |
| IX. Suspense and Miscellaneous (1 to 4) | 71,48,240.6 | 2,56,300.0 | 1,55,893.0 | 2,56,300.0 | 27,67,77,155.6 | 4,16,66,116.1 | 4,16,66,116.1 | 4,32,74,151.1 |
| 1. Suspense | 1,46,593.3 | 33,000.0 | 23,402.0 | 33,000.0 | -7,258.5 | 1,48,740.0 | 1,48,740.0 | 1,48,740.0 |
| 2. Cash Balance Investment Accounts | 15,21,732.2 | 1,10,000.0 | — | 1,10,000.0 | 7,21,05,212.3 | 2,90,00,000.0 | 2,90,00,000.0 | 3,06,00,000.0 |
| 3. Deposits with RBI | — | — | — | — | 15,49,47,307.7 | — | — | — |
| 4. Others | 54,79,915.2 | 1,13,300.0 | 1,32,491.0 | 1,13,300.0 | 4,97,31,894.1 | 1,25,17,376.0 | 1,25,17,376.0 | 1,25,25,411.0 |
| X. Appropriation to Contingency Fund | — | 0.0 | 0.0 | 0.0 | — | — | — | — |
| XI. Miscellaneous Capital Receipts | — | 10,000.0 | 0.0 | 0.0 | — | — | — | — |
| XII. Remittances | 225.7 | 62,810.0 | 2,84,340.6 | 62,810.0 | 23,51,666.2 | 4,50,000.0 | 4,50,000.0 | 4,50,000.0 |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

| Item | WEST BENGAL | | | |
|--|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2023-24 (Accounts) | 2024-25 (Budget Estimates) | 2024-25 (Revised Estimates) | 2025-26 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 12,44,39,618.4 | 13,21,05,145.2 | 13,64,86,312.0 | 14,07,21,790.1 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 90,50,533.0 | 94,06,292.9 | 1,03,85,998.5 | 1,00,09,450.5 |
| I. Internal Debt (1 to 8) | 72,21,951.2 | 1,12,35,900.0 | 1,12,67,000.0 | 99,91,173.0 |
| 1. Market Loans | 69,90,997.7 | 79,72,700.0 | 80,00,000.0 | 81,97,233.0 |
| 2. Loans from LIC | — | — | — | — |
| 3. Loans from National Bank for Agriculture and Rural Development | — | — | — | — |
| 4. Loans from SBI and other Banks | — | — | — | — |
| 5. Loans from National Co-operative Development Corporation | — | — | — | — |
| 6. WMA from RBI | — | 30,00,000.0 | 30,00,000.0 | 15,00,000.0 |
| 7. Special Securities issued to NSSF | — | — | — | — |
| 8. Others (including 106)@ | 2,30,953.6 | 2,63,200.0 | 2,67,000.0 | 2,93,940.0 |
| II. Loans and Advances from the Centre (1 to 6) | 7,95,192.8 | 9,33,000.0 | 15,11,000.0 | 10,86,000.0 |
| 1. State Plan Schemes | — | — | — | — |
| 2. Central Plan Schemes | — | — | — | — |
| 3. Centrally Sponsored Schemes | — | — | — | — |
| 4. Non-Plan Loans | — | — | — | — |
| 5. Loans for Special Schemes | — | — | — | — |
| 6. Other Loans for States/Union Territories with legislature schemes | 7,95,192.8 | 9,33,000.0 | 15,11,000.0 | 10,86,000.0 |
| III. Recovery of Loans and Advances (1 to 12) | 1,45,597.6 | 18,736.2 | 22,254.5 | 2,22,362.7 |
| 1. Housing | 0.2 | 0.8 | 0.5 | 0.5 |
| 2. Urban Development | — | — | — | — |
| 3. Crop Husbandry | — | 12.0 | 10.0 | 10.0 |
| 4. Food Storage and Warehousing | 816.7 | 200.0 | 950.0 | 1,000.0 |
| 5. Co-operation | 10.4 | 23.0 | 21.4 | 21.6 |
| 6. Minor Irrigation | — | — | — | — |
| 7. Power Projects | 1,35,909.1 | 9,040.0 | 10,675.0 | 2,10,703.0 |
| 8. Village and Small Industries | 0.8 | 1.2 | 1.2 | 1.2 |
| 9. Industries and Minerals | 8,685.8 | 7,099.0 | 9,858.0 | 9,863.0 |
| 10. Road Transport | — | 2,100.0 | 400.0 | 400.0 |
| 11. Government Servants, etc.+ | 119.2 | 173.6 | 158.4 | 178.4 |
| 12. Others** | 55.5 | 86.6 | 180.0 | 185.0 |
| IV. Inter-State Settlement | — | — | — | — |
| V. Contingency Fund | — | — | 7,893.6 | — |
| VI. State Provident Funds, etc. (1 + 2) | 5,18,370.4 | 5,44,276.8 | 5,72,207.7 | 5,70,864.5 |
| 1. State Provident Funds | 5,16,851.6 | 5,42,687.1 | 5,71,100.0 | 5,69,705.0 |
| 2. Others | 1,518.7 | 1,589.7 | 1,107.7 | 1,159.5 |
| VII. Reserve Funds (1 to 4) | 5,03,004.7 | 1,11,485.9 | 5,52,484.5 | 1,23,216.6 |
| 1. Depreciation/Renewal Reserve Funds | — | — | — | — |
| 2. Sinking Funds | 1,12,633.1 | -2,09,200.0 | 1,55,000.0 | -3,08,200.0 |
| 3. Famine Relief Fund | — | — | — | — |
| 4. Others | 3,90,371.6 | 3,20,685.9 | 3,97,484.5 | 4,31,416.6 |
| VIII. Deposits and Advances (1 to 4) | 1,19,85,218.6 | 1,27,72,710.4 | 1,21,15,596.6 | 1,22,57,178.1 |
| 1. Civil Deposits | 11,32,662.6 | 11,00,236.0 | 11,33,180.2 | 11,48,375.4 |
| 2. Deposits of Local Funds | 28,82,056.5 | 28,34,328.4 | 21,31,068.9 | 20,62,002.5 |
| 3. Civil Advances | — | — | — | — |
| 4. Others | 79,70,499.5 | 88,38,146.0 | 88,51,347.5 | 90,46,800.2 |
| IX. Suspense and Miscellaneous (1 to 4) | 10,32,70,280.6 | 10,64,87,797.9 | 11,04,37,543.9 | 11,64,70,683.6 |
| 1. Suspense | 9,733.9 | 1,09,403.6 | 1,09,403.6 | 67,710.0 |
| 2. Cash Balance Investment Accounts | 2,83,01,585.0 | 2,88,30,375.0 | 2,90,55,080.0 | 3,17,13,413.0 |
| 3. Deposits with RBI | 5,73,84,383.7 | 5,85,49,700.0 | 5,96,79,758.0 | 6,26,63,746.0 |
| 4. Others | 1,75,74,577.9 | 1,89,98,319.4 | 2,15,93,302.3 | 2,20,25,814.7 |
| X. Appropriation to Contingency Fund | — | — | — | — |
| XI. Miscellaneous Capital Receipts | — | — | — | — |
| XII. Remittances | 2.5 | 1,238.0 | 331.2 | 311.6 |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

| Item | DELHI | | | | PUDUCHERRY | | | |
|--|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2023-24 (Accounts) | 2024-25 (Budget Estimates) | 2024-25 (Revised Estimates) | 2025-26 (Budget Estimates) | 2023-24 (Accounts) | 2024-25 (Budget Estimates) | 2024-25 (Revised Estimates) | 2025-26 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 9,825.0 | 10,37,911.0 | 4,02,254.3 | 15,48,955.0 | 2,14,168.3 | 40,14,586.0 | 40,33,535.3 | 40,99,597.8 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 9,825.0 | 10,37,911.0 | 4,02,254.3 | 15,48,955.0 | 1,30,516.9 | 2,16,132.6 | 2,12,874.1 | 2,15,432.2 |
| I. Internal Debt (1 to 8) | — | — | — | — | 1,23,741.2 | 2,06,636.0 | 2,06,636.0 | 2,10,142.0 |
| 1. Market Loans | — | — | — | — | 1,10,000.0 | 1,60,000.0 | 1,61,636.0 | 1,73,142.0 |
| 2. Loans from LIC | — | — | — | — | — | — | — | — |
| 3. Loans from National Bank for Agriculture and Rural Development | — | — | — | — | 9,304.9 | 15,000.0 | 15,000.0 | 15,000.0 |
| 4. Loans from SBI and other Banks | — | — | — | — | — | — | — | — |
| 5. Loans from National Co-operative Development Corporation | — | — | — | — | — | — | — | — |
| 6. WMA from RBI | — | — | — | — | — | — | — | — |
| 7. Special Securities issued to NSSF | — | — | — | — | — | — | — | — |
| 8. Others (including 106)@ | — | — | — | — | 4,436.3 | 31,636.0 | 30,000.0 | 22,000.0 |
| II. Loans and Advances from the Centre (1 to 6) | — | 10,00,001.0 | 3,98,000.0 | 15,38,000.0 | 3,200.0 | — | — | — |
| 1. State Plan Schemes | — | — | — | — | — | — | — | — |
| 2. Central Plan Schemes | — | — | — | — | — | — | — | — |
| 3. Centrally Sponsored Schemes | — | — | — | — | — | — | — | — |
| 4. Non-Plan Loans | — | — | — | — | — | — | — | — |
| 5. Loans for Special Schemes | — | — | — | — | — | — | — | — |
| 6. Other Loans for States/Union Territories with legislature schemes | — | 10,00,001.0 | 3,98,000.0 | 15,38,000.0 | 3,200.0 | — | — | — |
| III. Recovery of Loans and Advances (1 to 12) | 9,825.0 | 37,910.0 | 4,254.3 | 10,955.0 | 10.2 | — | — | — |
| 1. Housing | — | — | — | — | 0.1 | — | — | — |
| 2. Urban Development | — | — | — | — | — | — | — | — |
| 3. Crop Husbandry | — | — | — | — | — | — | — | — |
| 4. Food Storage and Warehousing | — | — | — | — | — | — | — | — |
| 5. Co-operation | — | — | — | — | — | — | — | — |
| 6. Minor Irrigation | — | — | — | — | — | — | — | — |
| 7. Power Projects | — | — | — | — | — | — | — | — |
| 8. Village and Small Industries | — | — | — | — | — | — | — | — |
| 9. Industries and Minerals | — | — | — | — | — | — | — | — |
| 10. Road Transport | — | — | — | — | — | — | — | — |
| 11. Government Servants, etc.+ | 63.9 | 60.0 | 60.0 | 60.0 | 10.2 | — | — | — |
| 12. Others** | 9,761.1 | 37,850.0 | 4,194.3 | 10,895.0 | — | — | — | — |
| IV. Inter-State Settlement | — | — | — | — | — | — | — | — |
| V. Contingency Fund | — | — | — | — | — | — | — | — |
| VI. State Provident Funds, etc. (1 + 2) | — | — | — | — | 30,773.9 | 34,780.0 | 34,780.0 | 35,700.0 |
| 1. State Provident Funds | — | — | — | — | 30,037.5 | 34,000.0 | 34,000.0 | 35,000.0 |
| 2. Others | — | — | — | — | 736.4 | 780.0 | 780.0 | 700.0 |
| VII. Reserve Funds (1 to 4) | — | — | — | — | 7,415.2 | 5,000.0 | 5,000.0 | 5,000.0 |
| 1. Depreciation/Renewal Reserve Funds | — | — | — | — | — | — | — | — |
| 2. Sinking Funds | — | — | — | — | 7,415.2 | 5,000.0 | 5,000.0 | 5,000.0 |
| 3. Famine Relief Fund | — | — | — | — | — | — | — | — |
| 4. Others | — | — | — | — | — | — | — | — |
| VIII. Deposits and Advances (1 to 4) | — | — | — | — | 22,475.7 | 23,989.7 | 24,103.1 | 24,826.2 |
| 1. Civil Deposits | — | — | — | — | 22,615.1 | 23,690.0 | 23,730.0 | 24,441.9 |
| 2. Deposits of Local Funds | — | — | — | — | — | 1.0 | 1.0 | 1.1 |
| 3. Civil Advances | — | — | — | — | 67.1 | 72.1 | 72.1 | 74.3 |
| 4. Others | — | — | — | — | -206.5 | 226.6 | 300.0 | 309.0 |
| IX. Suspense and Miscellaneous (1 to 4) | — | — | — | — | 4,015.6 | 37,18,455.3 | 37,63,016.2 | 38,23,929.6 |
| 1. Suspense | — | — | — | — | 15,989.3 | 16,480.0 | 200.0 | 206.0 |
| 2. Cash Balance Investment Accounts | — | — | — | — | — | 24,31,943.3 | 24,39,239.2 | 24,63,631.6 |
| 3. Deposits with RBI | — | — | — | — | — | 12,70,000.0 | 13,23,500.0 | 13,60,000.0 |
| 4. Others | — | — | — | — | -11,973.8 | 31.9 | 77.0 | 92.0 |
| X. Appropriation to Contingency Fund | — | — | — | — | — | — | — | — |
| XI. Miscellaneous Capital Receipts | — | — | — | — | — | — | — | — |
| XII. Remittances | — | — | — | — | 22,536.5 | 25,725.0 | — | — |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Lakh)

| Item | ALL STATE AND UTs | | | |
|--|-------------------------|-------------------------------|--------------------------------|-------------------------------|
| | 2023-24 (Accounts) | 2024-25 (Budget Estimates) | 2024-25 (Revised Estimates) | 2025-26 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 1,51,42,37,959.6 | 1,01,95,89,077.5 | 1,05,84,28,781.4 | 1,11,93,99,417.9 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 14,37,06,187.0 | 15,67,44,397.0 | 15,81,21,417.9 | 16,98,48,371.2 |
| I. Internal Debt (1 to 8) | 15,82,03,899.6 | 16,14,62,037.9 | 16,85,40,385.8 | 17,82,85,298.9 |
| 1. Market Loans | 10,07,05,831.8 | 11,11,97,853.5 | 11,29,54,526.9 | 12,44,82,300.0 |
| 2. Loans from LIC | — | — | — | — |
| 3. Loans from National Bank for Agriculture and Rural Development | — | — | — | — |
| 4. Loans from SBI and other Banks | 48,36,854.3 | 59,41,013.0 | 57,85,521.3 | 62,05,508.2 |
| 5. Loans from National Co-operative Development Corporation | 27,206.6 | 1,57,500.0 | 24,000.0 | 90,000.0 |
| 6. WMA from RBI | 12,27,632.9 | 14,68,542.3 | 13,01,335.3 | 14,54,638.2 |
| 7. Special Securities issued to NSSF | 4,19,83,393.4 | 3,21,97,403.1 | 3,86,54,445.2 | 3,63,15,104.0 |
| 8. Others (including 106)@ | 15,08,023.0 | 14,69,523.3 | 16,49,707.0 | 16,00,000.0 |
| II. Loans and Advances from the Centre (1 to 6) | 79,14,957.7 | 90,30,202.7 | 81,70,850.1 | 81,37,748.5 |
| 1. State Plan Schemes | 1,42,51,767.3 | 1,68,14,157.1 | 1,99,60,953.3 | 1,98,14,470.0 |
| 2. Central Plan Schemes | 14,51,740.0 | 19,67,500.0 | 12,04,871.5 | 12,91,836.1 |
| 3. Centrally Sponsored Schemes | — | 0.0 | 0.0 | 0.0 |
| 4. Non-Plan Loans | 62.5 | 17,93,936.5 | 17,93,936.5 | 17,93,936.5 |
| 5. Loans for Special Schemes | — | — | — | — |
| 6. Other Loans for States/Union Territories with legislature schemes | — | — | — | — |
| III. Recovery of Loans and Advances (1 to 12) | 1,27,99,964.8 | 1,30,52,720.6 | 1,69,62,145.3 | 1,67,28,697.4 |
| 1. Housing | 23,07,482.9 | 21,48,987.2 | 21,03,198.3 | 24,68,081.1 |
| 2. Urban Development | 3,625.7 | 18,325.6 | 18,248.4 | 13,970.3 |
| 3. Crop Husbandry | 1,39,398.0 | 4,28,356.7 | 1,36,869.0 | 1,91,443.7 |
| 4. Food Storage and Warehousing | 33,412.9 | 23,808.1 | 18,804.2 | 31,140.9 |
| 5. Co-operation | 7,193.4 | 18,450.0 | 29,788.0 | 27,713.2 |
| 6. Minor Irrigation | 43,164.4 | 98,782.0 | 98,190.3 | 1,03,928.1 |
| 7. Power Projects | 0.3 | 6.3 | 6.3 | 6.4 |
| 8. Village and Small Industries | 13,28,880.0 | 8,29,032.4 | 11,85,863.1 | 12,00,175.6 |
| 9. Industries and Minerals | 17,257.4 | 9,542.9 | 9,050.7 | 11,198.3 |
| 10. Road Transport | 3,26,791.5 | 2,06,337.9 | 2,07,345.2 | 2,77,084.2 |
| 11. Government Servants, etc.+ | 76,608.1 | 3,600.2 | 4,665.2 | 1,22,693.2 |
| 12. Others** | 1,82,259.3 | 2,65,482.7 | 2,71,517.3 | 2,90,400.5 |
| IV. Inter-State Settlement | 1,48,891.9 | 2,47,262.3 | 1,22,850.7 | 1,98,326.9 |
| V. Contingency Fund | 39.2 | 170.0 | 155.0 | 150.0 |
| VI. State Provident Funds, etc. (1 + 2) | 2,42,192.1 | 4,00,600.0 | 5,39,491.7 | 3,50,600.0 |
| 1. State Provident Funds | 2,62,64,994.7 | 2,96,75,114.6 | 2,84,03,244.1 | 2,99,86,997.9 |
| 2. Others | 1,03,89,237.1 | 1,13,60,587.0 | 1,11,24,844.1 | 1,15,32,367.3 |
| VII. Reserve Funds (1 to 4) | 1,58,75,757.5 | 1,83,14,527.6 | 1,72,78,400.0 | 1,84,54,630.6 |
| 1. Depreciation/Renewal Reserve Funds | 1,53,59,315.3 | 1,20,32,266.7 | 1,29,48,972.5 | 1,35,80,992.4 |
| 2. Sinking Funds | 2,52,016.8 | 3,36,317.8 | 3,36,355.4 | 2,56,484.7 |
| 3. Famine Relief Fund | 37,84,011.4 | 21,31,861.9 | 25,13,734.0 | 33,01,432.1 |
| 4. Others | 2.9 | 2.3 | 2.3 | 2.5 |
| VIII. Deposits and Advances (1 to 4) | 1,13,23,284.2 | 95,64,084.8 | 1,00,98,880.8 | 1,00,23,073.1 |
| 1. Civil Deposits | 12,38,94,572.2 | 12,01,61,199.6 | 12,37,34,585.0 | 12,99,46,395.4 |
| 2. Deposits of Local Funds | 4,90,01,964.0 | 4,22,21,892.3 | 4,30,17,188.3 | 4,44,04,878.5 |
| 3. Civil Advances | 3,42,11,329.5 | 3,41,32,732.4 | 3,18,49,013.3 | 3,88,95,859.0 |
| 4. Others | 6,16,311.4 | 5,95,522.6 | 6,05,159.7 | 6,65,340.6 |
| IX. Suspense and Miscellaneous (1 to 4) | 4,00,64,967.3 | 4,32,11,052.4 | 4,82,63,223.7 | 4,59,80,317.3 |
| 1. Suspense | 1,14,54,32,174.3 | 65,39,68,291.3 | 67,83,38,260.1 | 71,90,13,531.6 |
| 2. Cash Balance Investment Accounts | 1,68,53,288.0 | 18,76,121.3 | 1,56,33,050.1 | 1,55,23,745.7 |
| 3. Deposits with RBI | 49,29,12,916.1 | 38,06,68,842.4 | 36,78,56,464.4 | 39,92,11,580.9 |
| 4. Others | 43,84,27,529.1 | 18,77,98,894.5 | 20,57,15,675.7 | 21,35,20,076.6 |
| X. Appropriation to Contingency Fund | 19,72,38,441.1 | 8,36,24,433.1 | 8,91,33,070.0 | 9,07,58,128.4 |
| XI. Miscellaneous Capital Receipts | — | 0.0 | 0.0 | 0.0 |
| XII. Remittances | 23,542.5 | 23,11,387.9 | 2,81,531.0 | 24,93,110.6 |
| | 2,82,57,979.4 | 2,06,14,865.3 | 2,35,78,004.7 | 2,34,59,789.8 |

* : Sum of Items I to XII where Items IV to X, XII and I(4) are on a net basis while Items I (6) and IX (2 and 3) are excluded. Items I (6) and IX (2 and 3) have been taken as financing items for overall surplus/deficit.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

\$: State Provident Funds also includes other savings deposits.

Also see Notes to Appendices.

Note: 1. Data pertaining to Jammu and Kashmir for 2023-24 is taken from CAG and are provisional.

2. As per the Constitution of India, States cannot raise resources directly from external agencies.

Source: Budget documents of State governments. Details in methodology.